NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 34

C.P. (IB)/58(MB)2024

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **24.04.2024**

NAME OF THE PARTIES: **IDBI TRUSTEESHIP SERVICES LIMITED**

V/s MRS. ANITA RAHEJA

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Adv. Zaid Mansuri i/b. DSK Legal for Financial Creditors.
2. Ms. Shaila Taware, Advocate for Resolution Professional.
3. Adv. Aditya Joby i/b Joby Mathew & Associates on behalf of the Personal Guarantors.
4. RP report has been filed on record and Company petition is already listed on 09.05.2024.
5. List this matter on **09.05.2024** for hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna